

Assistance for restructuring of power distribution companies

4151. SHRI A. ELAVARASAN: Will the Minister of POWER be pleased to state:

(a) whether Government has worked out any schemes, for the States seeking a bailout for their debt-ridden power distribution companies for Central assistance in restructuring of their outstanding loans;

(b) if so, the details thereof;

(c) whether RBI has set up a special purpose vehicle to take over distressed loans to these companies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K. C. VENUGOPAL): (a) and (b) No, Sir.

(c) and (d) No, Sir. Reserve Bank of India has not set up a special purpose vehicle to take over distressed loans of Power Distribution Companies.

Import of power equipments

4152. SHRI PIYUSH GOYAL: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that costly power equipment are being imported in the country on the pretext of quality and reliability;

(b) if so, the details of import during the last year;

(c) whether Government has conducted any assessment to justify the import of foreign equipment over the domestic equipment;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K. C. VENUGOPAL): (a) to (e) Directorate General of Foreign Trade, Ministry of Commerce and Industry, has informed that as per the existing policy import of power/electrical equipment is free except in case of nuclear parts and communication equipment.